

SPECIAL BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/233(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>BERI RESOURCES PVT. LTD VS FIVE STAR LOGISTICS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. : For Financial Creditor  
Mr. Siddhanth Makkar, Adv.

**ORDER**

1. Ld. Counsel for the Financial Creditor present.
2. Ld. Counsel seeks leave to file supplementary affidavit to correct the date of default as mentioned at page 10. Leave is granted.
3. Registry is directed to issue notice to respondent by speed post and e-mail and place tracking information on record.
4. Reply affidavit, if any, be filed within two weeks.
5. Post this matter on **22/08/2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**